

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) Yes, Sir.

(b) Tourism Finance Corporation of India Ltd. has sanctioned Rupee term loan of Rs. 136 lakhs in January, 1990 to a subsidiary of Kerala Tourism Development Corporation for setting up a 4-star hotel at Kochi (Cochin). However, the company has not yet drawn the loan.

Exhibition of Indian Pornographic Films

3863. SHRI PALAI K. M. MATHEW: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Censor Board gives permission for exhibiting pornographic films in English and other foreign languages;

(b) if so, the reasons for Censor Board being rigid only for indigenous films; and

(c) the steps being taken by Government for ameliorating the lot of Indian Cinema producers, directors, theatre owners and the cinema going public?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMEN-TARY AFFAIRS (SHRI P. UPEN-DRA): (a) and (b) No, Sir. All films, whether indigenous or foreign, are examined by the Central Board of Film Certification in the light of the guidelines issued by Govt. for certification of films. According to guideline 3(ii), the Board shall, inter alia, ensure that the film is examined in the light of contemporary standards of the country and the people to which the film relates.

(c) Does not arise.

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Number of SC/ST Employees at Trivandrum Doordarshan Centre

3864. SHRI KODIKKUNIL SURESH: Will the Minister of INFORMATION & BROADCASTING be pleased to state:

(a) the total number of employees in Doordarshan Centre at Trivandrum;

(b) the number of SC/ST employees among them;

(c) whether reservation policy for SC/ST is being followed strictly at the Centre; and

(d) if not, the action taken by Government to ensure filling of vacancies for SC and ST candidates?

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF PARLIAMEN-TARY AFFAIRS (SHRI P. UPEN-DRA): (a) The total number of employees in Doordarshan Kendra, Trivandrum, is 367.

(b) There are 47 SC employees and 5 ST employees in the Kendra.

(c) Yes, Sir.

(d) Does not arise.

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Advocates/Lawyers fees in Government Departments

3865. SHRI NIRMAL KANTI CHATTERJEE: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the Government Departments which can engage private advocates on higher fees than that prescribed by Government for Government Counsels and Solicitors General;

(b) if so, the reasons for appointing such advocates on higher fees;

(c) whether any guidelines have been prescribed by Government in this regard;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?